

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(OFFICE OF REGISTRAR COMPUTERS (IT), AT JAMMU)

NOTIFICATION

Subject: Upgradation of e-Filing 1.0 Application to e-Filing 3.0 Application and migration of the data thereof.

No. 113/RC/I

Dated: 20.11.2024

This is for the information of one and all that the High Court of J&K and Ladakh is upgrading the **e-Filing 1.0 application** to a revamped and more user-friendly **e-Filing 3.0 application**. In order to carry out this migration process, the e-Filing Portal 1.0 will be **down from 22nd November (12:00 Noon) to 1st December, 2024** to enable the Technical Team to carry out the backend processes of the migration.

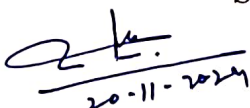
It is thus impressed upon all the Advocates practising in the High Court of J&K and Ladakh and various District Courts of UT of J&K and UT of Ladakh as well as the Court staff dealing with the e-Filing matters, to adhere to the following guidelines;

At Advocates' End:-

- All advocates are hereby informed that they must clear their cases lying in *Drafts till afore-mentioned cut-off date*, (22nd November 2024 till 12:00 Noon) otherwise the draft cases will not be migrated to new e-Filing 3.0 Portal.
- From 22nd November (12:00 Noon) onwards till 1st December 2024, all the advocates have to file their cases through physical mode only or in alternate may file/send the matters through email to the Registrar Judicial of the concerned wing of the High Court or to the Presiding Officer of the concerned Court of the District Judiciary.
- From 2nd December onwards, e-Filing 3.0 application will be made live where-after that Advocates can again file their cases through e-filing mode after proper registration in the upgraded e-Filing 3.0 application. In case of any difficulty, the Advocates and all other concerned may contact Technical Team of the High Court & District Courts to resolve their issues. For Convenience the cell phone No of the technical contact are given hereunder:

Jammu wing: Mr. Nikhil Kohli (Sr. Developer): 7006679019 / 9419134116

Srinagar wing: Mr. Uzair Nazir (Sr. System Officer) 9906500222


20-11-2024

2. At e-Filing Admin End (Court Staff):-

- Admin & Staff of the High Court & District Courts dealing with e-Filing 1.0 Portal are impressed upon to clear and consume all the cases lying in *New Cases, IAs and Documents Mode* before the cut-off date of **22nd November 2024** enabling the Pune NIC Team to seamlessly carry on the migration process.

By Order



(Anoop Kumar Sharma) 20.11.2024

Registrar Computers (IT)

Copy to:

1. Registrar General, High Court of J&K and Ladakh, at Jammu, for information.
2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu,
3. Secretary to Hon'ble Mr/Ms. Justice _____
for information of their Lordships.
4. Registrar Judicial, High Court of J&K and Ladakh, Jammu/ Srinagar,
5. All Principal District and Sessions Judges, UT of J&K and UT of Ladakh,
..... for information and necessary follow up.
6. CPC, e-Courts High Court of J&K and Ladakh with a request to upload the same on the official website of the High Court.
7. *President J&K and Ladakh High Court Bar Association, Jammu/ Srinagar,*
8. *All District Bar Associations.*
.....for information of all the Advocates.
9. NIC Coordinator, High Court of J&K and Ladakh, Jammu/Srinagar for information.
10. Office file.